

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.2182
TO BE ANSWERED ON 04.07.2019**

Funding of Drinking Water Schemes

†2182. SHRI ARJUN LAL MEENA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government propose to provide funds on 50:50 basis for the drinking water scheme for the projects based on surface water sources by reconsidering the extant guidelines;
- (b) if so, the time by which it is likely to be provided; and
- (c) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

- (a) Water is a state subject. It is for the States to plan, design, implement and execute drinking water supply schemes in rural areas. Funds under National Rural Drinking Water Programme (NRDWP) are released to all States for taking up Piped Water Supply Schemes (PWSS) as per guidelines and the budgetary allocation under the programme. As per the extant guidelines, coverage component of NRDWP, funds are released to the States on 50:50 (Centre: State) sharing basis.
- (b)&(c): Does not arise.